

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 384
TO BE ANSWERED ON 19.07.2018

IGNDPS

384. SHRI SATAV RAJEEV:
DR. HEENA VIJAYKUMAR GAVIT:
SHRIMATI SUPRIYA SULE:
SHRI DHANANJAY MAHADIK:
SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:
SHRI P.R. SUNDARAM:
DR. J. JAYAVARDHAN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of differently abled persons covered and benefited under the Indira Gandhi National Disability Pension Scheme (IGNDPS) during the last three years, State/UT-wise;
- (b) the challenges faced by the Government to overcome the difficulties in the implementation of the said scheme;
- (c) whether the monthly pension provided under IGNDPS is very low to meet the daily needs and if so, the details thereof;
- (d) whether the Government proposes to enhance the monthly pension;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the steps taken by the Government to bring uniformity in the amount of pension and eligibility criteria followed by the States to make the scheme more inclusive?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): State/UT-wise details of the number of differently abled persons benefited under the Indira Gandhi National Disability Pension Scheme (IGNDPS) during the last three years are at **Annexure.**

(b): IGNDPS is a sub-scheme of National Social Assistance Programme (NSAP), which is implemented by the States/UTs in the rural as well as urban areas. Identification of beneficiaries, sanction and disbursement of benefit under the scheme is done by the State/UTs. Central Government has not received any complaint from State/UTs on the difficulties being faced by them on implementation of said scheme. Further, to ensure that assistance reaches to the identified beneficiaries, data of all the beneficiaries has been digitized and instructions have been given to the States to implement the Scheme in Direct Benefit Transfer (DBT) mode.

(c) to (e): The Government had constituted an Expert Group to enable a systematic analysis of objective criteria for allocation of resources to States/UTs and for identification and prioritization of beneficiaries under various parameters using Socio Economic Census (SECC 2011) Data. The expert group in its report has made wide ranging recommendations covering the admissible rates and the criteria. The acceptance of the recommendations of the expert group report is contingent upon stakeholders' consultation. No timeline has been set for the same.

(f): Pension admissibility under various pension schemes of National Social Assistance Programme(NSAP) is uniform across the Country. Central assistance under the programme follow laid down criteria which again is uniform and guidelines provide no deviation to the same. Therefore, question of variation in respect of implementation of Central Scheme does not arise. Instructions issued to States/UTs to make at least an equal contribution under all the pension schemes of NSAP. However, various States under the State run schemes provide varying degree of top-ups to identified group of beneficiaries under their schemes.

Annexure referred to in reply to Lok Sabha Unstarred Q.No. 384 for reply on 19-7-2018

**Details of State/UTs-wise Number of beneficiaries under
Indira Gandhi National Disability Pension Scheme (IGNDPS) during last three years**

Sl. No.	States/UTs	Number of Beneficiaries		
		2015-2016	2016-2017	2017-2018
1	Andhra Pradesh	24413	24413	24413
2	Bihar	51989	69874	69874
3	Chhattisgarh	31834	32085	32085
4	Goa	41	41	41
5	Gujarat	5495	6588	7834
6	Haryana	11537	11537	11537
7	Himachal Pradesh	563	689	689
8	J & K	923	2761	2789
9	Jharkhand	16028	17207	18219
10	Karnataka	43569	43569	43569
11	Kerala	29935	29935	29935
12	Madhya Pradesh	98678	99924	99924
13	Maharashtra	4213	5442	6709
14	Odisha	51482	73480	80190
15	Punjab	3250	3250	4801
16	Rajasthan	22349	25233	25280
17	Tamilnadu	62220	62023	61910
18	Telangana	17448	17448	17448
19	Uttar Pradesh	74998	75280	75280
20	Uttarakhand	4669	4669	3671
21	West Bengal	60659	62996	62982
	Sub Total	616293	668444	679180

NE States

22	Arunachal Pradesh	1284	1284	1284
23	Assam	18916	18916	18916
24	Manipur	0	1007	1007
29	Meghalaya	969	969	969
26	Mizoram	400	400	400
27	Nagaland	363	960	960
28	Sikkim	663	817	817
29	Tripura	3209	2144	2144
	Sub Total	25804	26497	26497
Union Territories				
30	A&N Islands	0	0	1
31	Chandigarh	105	102	100
32	D&N Haveli	142	142	142
33	Daman & Diu	66	66	66
34	NCT Delhi	6321	6321	6321

35	Lakshadweep	51	51	51
36	Puducherry	0	0	0
	Sub Total	6685	6682	6681
	GRAND TOTAL	648782	701623	712358